

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/1031/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, ^{1h} 17 February, 2025.

Sub:- **Earned Leave.**

Ref:- Your Letter No.DJT/376/25, dated 22.01.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail earned leave for the following periods-

- (i) **Earned leave for 5 (five) days w.e.f. 17.02.2025 to 21.02.2025, along with station leave permission from the evening of 15.02.2025 till the morning of 24.02.2025 (prefixing 16.02.2025; suffixing 22.02.2025 and 23.02.2025).**
- (ii) **Earned leave for 3 (three) days w.e.f. 27.02.2025 to 01.03.2025, along with station leave permission from the evening of 25.02.2025 till the morning of 03.03.2025 (prefixing 26.02.2025; suffixing 02.03.2025).**
- (iii) **Earned leave for 8 (eight) days w.e.f. 06.03.2025 to 13.03.2025, along with station leave permission from the evening of 05.03.2025 till the morning of 17.03.2025 (suffixing 14.03.2025, 15.03.2025 and 16.03.2025).**

You are asked to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station, before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/1032-1033 /A, dated 17-02-2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the leave application in prescribed format in enclosed)
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)